

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR		
Specialised Educational Programme on – Motor Accident Claim Cases (online & through other modes of communication)		
DATE: 20.09.2025 (Saturday)		
SCHEDULE		
SESSION	TIME	TOPICS
I	10.00 am to 10.15 am	Inauguration of the Programme By: Shri Sachin Sharma, Additional Director, MPSJA
II	10.15 am to 11.30 am	Key issues under Motor Accident Claim Cases relating to – <ul style="list-style-type: none"> • Permanent disability • Computation for children • Overview of DAR • Guidelines issued by the Apex Court • No fault liability Followed by open interaction By: Shri Manish Sharma, Faculty (Jr. 1), MPSJA
III	11.30 am to 12.45 pm	<ul style="list-style-type: none"> • Key issues relating to compensation under Motor Accident Claim Cases – Death cases • Important amendments, Rules and their effect Followed by open interaction By: Shri Manish Sharma, Faculty (Jr. 1), MPSJA
TEA BREAK (12.45 pm to 1.00 pm)		
IV	1.00 pm to 2.15 pm	Discussion on – <ul style="list-style-type: none"> • Defence taken by Insurance Company • Doctrine of pay & recover Followed by open interaction By: Dr. Dharmendra Kumar Tada, Faculty (Sr.), MPSJA
LUNCH BREAK (2.15 pm to 3.00 pm)		
V	3.00 pm onwards	Key issues relating to – Negligence, Contributory Negligence & Composite Negligence Followed by reflections & valedictory By: Shri Sachin Sharma, Additional Director, MPSJA

- Note:-**
- (1) The Schedule is subject to change as per exigencies.
 - (2) Use of Cell Phones during Programme is strictly prohibited.
 - (3) Course Coordinator **Shri Sachin Sharma, Addl. Director, Mob. 9425492008**

DIRECTOR